NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/190/9/HDB/2017
NAME OF THE COMPANY	IL&FS Engineering & Construction Company Ltd
NAME OF THE PETITIONER(S)	Grotech Landscape Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	IL&FS Engineering & Construction Company Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ri	Name of the Coupsel(s) F. H. Mvindh Pondion Coupsell Viva	Per h	E-mail & Telephone No.	Signature V.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Ras G. Blupet	Sr. Adv Advocal=	99666 22805	(B)

Heard Shri P.H. Arvindh Pandian, Learned Senior Counsel for the Petitioner and Shri R. Raghunandan Rao, Learned Senior Counsel for the Respondent.

Both the learned Senior Counsels submit that the issue is almost resolved and likely to file MoU soon. Post the case on 22.12.2017.

Member (T)

Member (J)

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